

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-CRI-45-2020**

Llia Aleksandrovich

... Petitioner

Versus

State 7 anr.

... Respondents

Shri K. Poulekar, Advocate for the Petitioner.

Shri Pravin Faldessai, Additional Public Prosecutor for the Respondents.

**Coram:- DAMA SESHADRI NAIDU, J.****Date:- 9<sup>th</sup> OCTOBER 2020****P.C. :**

The learned Additional Public Prosecutor informs the Court that police are likely to file the charge sheet in a week or so. We may consider the petitioner's request once the police file the charge sheet.

2. Post the matter on 23.10.2020.

**DAMA SESHADRI NAIDU, J.**

NH